

**GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 5630
TO BE ANSWERED ON 27.03.2026**

IMPLEMENTATION OF PM-CARES FOR CHILDREN SCHEME

5630. SHRI HANUMAN BENIWAL:
ADV. CHANDRA SHEKHAR:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of children identified and supported under the PM-CARES for Children Scheme in Rajasthan and Uttar Pradesh since its inception, district-wise;
- (b) the details of benefits provided to such children including financial assistance, education support, health insurance and residential care; and
- (c) whether any gaps/delays have been reported in identification, documentation/delivery of benefits to eligible children in the said State, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) to (c): The Hon'ble Prime Minister announced PM CARES for Children scheme on 29.05.2021 to support children who lost both parents or surviving parent or legal guardian or adoptive parents due to COVID-19 pandemic during 11.03.2020 to 05.05.2023. The objective of the Scheme is to ensure comprehensive care and protection to Children in a sustained manner and enable their well-being through health insurance, empower them through education and equip them for self-sufficient existence with financial support till 23 years of age.

Under the PM CARES for Children scheme, a pro-rata amount is credited in the post office account of each identified child in such a manner that the corpus for each child becomes Rs.10 lakhs at the time of attaining 18 years of age. Children are entitled to receive monthly stipend between the age of 18 and 23 years, by investing the corpus of Rs.10 lakhs into Monthly Income Scheme of Post Office. They are entitled to receive the amount of Rs.10 lakh on attaining the age of 23 years. Children below the age of 18 years, who are staying with their relatives, receive Rs. 4000/- per month under the Mission Vatsalya Scheme of this Ministry. The children staying in child care institutions are provided boarding and lodging facilities on govt. cost.

Further, scholarship of Rs.20,000/- are provided to all school going children of class I to XII. Children are also assisted in obtaining education loan for Professional courses / Higher Education in India. All children have been enrolled under Ayushman Bharat Pradhan Mantri - Jan Arogya Yojna (AB PM-JAY) with a health insurance cover of Rs.5 lakh. The coverage of health insurance is provided till they attain the age of 23 years.

The district wise number of children identified and supported under the PM-CARES for children Scheme in Rajasthan and Uttar Pradesh since its inception, is attached at **Annexure I and Annexure II** respectively.

ANNEXURE - I

ANNEXURE-I REFERRED TO IN REPLY TO PARTS (A) TO (C) OF THE LOK SABHA UN-STARRED QUESTION NO. 5630 FOR ANSWER ON 27.03.2026 BY SHRI HANUMAN BENIWAL AND ADV. CHANDRA SHEKHAR REGARDING IMPLEMENTATION OF PM-CARES FOR CHILDREN SCHEME

District wise number of children identified and supported under the PM-CARES for children Scheme in Rajasthan since its inception

RAJASTHAN					
Sl. No.	Districts	No. of Beneficiaries	Sl. No.	Districts	No. of Beneficiaries
1	Ajmer	9	16	Hanumangarh	5
2	Alwar	3	17	Jaipur	16
3	Banswara	7	18	Jhalawar	5
4	Baran	4	19	Jhunjhunu	9
5	Barmer	6	20	Jodhpur	9
6	Bharatpur	4	21	Karauli	5
7	Bhilwara	10	22	Kota	17
8	Bikaner	5	23	Nagaur	30
9	Bundi	4	24	Pali	10
10	Chittorgarh	2	25	Pratapgarh	3
11	Churu	6	26	Rajsamand	6
12	Dausa	6	27	Sawai Madhopur	2
13	Dholpur	2	28	Sikar	11
14	Dungarpur	7	29	Sirohi	2
15	Ganganagar	1	30	Tonk	2
			31	Udaipur	2
Total Beneficiaries: 210					

ANNEXURE - II

ANNEXURE-II REFERRED TO IN REPLY TO PARTS (A) TO (C) OF THE LOK SABHA UN-STARRED QUESTION NO. 5630 FOR ANSWER ON 27.03.2026 BY SHRI HANUMAN BENIWAL AND ADV. CHANDRA SHEKHAR REGARDING IMPLEMENTATION OF PM-CARES FOR CHILDREN SCHEME

District wise number of children identified and supported under the PM-CARES for children Scheme in Uttar Pradesh since its inception

UTTAR PRADESH					
Sl. No.	Districts	No. of Beneficiaries	Sl. No.	Districts	No. of Beneficiaries
1	Agra	9	34	Jaunpur	4
2	Aligarh	15	35	Jhansi	5
3	Ambedkar Nagar	3	36	Kannauj	4
4	Amroha	7	37	Kanpur Dehat	1
5	Auraiya	2	38	Kanpur Nagar	22
6	Ayodhya	11	39	Kasganj	2
7	Azamgarh	4	40	Kaushambi	6
8	Baghpat	6	41	Kheri	3
9	Bahraich	1	42	Kushi nagar	6
10	Ballia	1	43	Lalitpur	7
11	Balrampur	2	44	Lucknow	38
12	BaraBanki	15	45	Maharajganj	13
13	Bareilly	4	46	Mahoba	2
14	Basti	5	47	Mathura	9
15	Bhadohi	3	48	Meerut	23
16	Bijnor	9	49	Mirzapur	6
17	Budaun	3	50	Moradabad	10
18	Bulandshahr	14	51	Muzaffarnagar	9
19	Deoria	9	52	Pratapgarh	3
20	Etah	6	53	Prayagraj	13
21	Etawah	1	54	Rae Bareli	4
22	Farrukhabad	8	55	Rampur	9
23	Firozabad	8	56	Saharanpur	6
24	Gautam Buddha Nagar	8	57	Sambhal	3
25	Ghaziabad	16	58	Sant Kabeer Nagar	4
26	Ghazipur	7	59	Shahjahanpur	4
27	Gonda	5	60	Shamli	4
28	Gorakhpur	11	61	Shravasti	4
29	Hamirpur	1	62	Siddharth Nagar	8
30	Hapur	11	63	Sitapur	6
31	Hardoi	5	64	Sonbhadra	2
32	Hathras	1	65	Unnao	3
33	Jalaun	3	66	Varanasi	10
Total Beneficiaries: 467					
